

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-53 of 2014 in  
DFR-2595 of 2013**

**Dated : 27<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh  
Ltd. & Ors. ... Appellant(s)**

**Versus**

**M/s S.L.S. Power Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. A.T. Rao for  
Mr. A. Subba Rao

**ORDER**

**IA-53 of 2014  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 12.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.02.2014.**

**(Rakesh Nath)  
Technical Member  
ts/mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**